Annexure – 8
Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED
Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL															

Place Delhi
Date 31.10.2026

Ashok Kumar Gupta
Insolvency Resolution Professional of Dancy Builders Pvt. Ltd
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